

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-OCW-54-2020**

Mr. Jagdish Chowgule

**.... Appellant**

*Versus*

Government of Goa and others.

**.... Respondents.**

Shri Neelesh Takkekar, Advocate for the Appellant.

**Coram : NUTAN D. SARDESSAI, J.**

**Date : 3<sup>rd</sup> July, 2020**

P.C.:

Issue notice to the respondents returnable on 28.07.2020.

2. Liberty to apply for interim relief in case of necessity.

**Nutan D. Sardessai, J.**

msr.